

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

1. C.P.(IB)-932(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **24.06.2024**

NAME OF THE PARTIES: Skorydov Systems Private Limited

V/s.

Protean Egov Technologies Limited.

**Appearance**

For Petitioner: Adv. Prachi Wazalwar a/w Adv. Arusha Bapat

For Respondent : Adv. Gaurav Mehta, Adv. Sonali Aggarwal i/b Dhruv  
Liladhar and Co.

SECTION 9 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

The matter is listed for pronouncement of order today. However, Ld. counsel for the parties jointly submit that the matter has been amicably settled and therefore request for deferment of the pronouncement of the Order. No document has been tendered in support of settlement. Pronouncement is deferred. List on **05.07.2024**

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Harshada---

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)